

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **11.06.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 182/2024	M/s. Vasavi Power Services Pvt. Ltd Rep by its Authorised Rep Mr. Thamban Velichamthottu Padinjare V Vs M/s Promac Engineering Industries Ltd.	Mr. Amir Bavani	
2.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.  <b>WITH</b>	Ms. Vandana Raheja	M/s King & Partridge For Caveator
3.	Comp App (AT) (CH) No. 21/2024 For Stay IA No. 352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	
4.	Comp App (AT) (CH) (Ins) No.157/2024 For Stay IA No. 418/2024 For Exemption IA No. 419/2024 To implead IA No. 496/2024	C. Rameswara Reddy Suspended Director/Shareholder of the Corporate Debtor Vs Mr. Chinnam Poorna Chandra Rao, Erst. RP of M/s. Sri Lakshmi Kantha Spinners Ltd & Anr.	Mr. Avinash Krishnan Ravi	
5.	Comp App (AT) (CH) (Ins) No. 171/2024 For Condone Delay IA No. 453/2024	Alfa Chemo Plast Pvt.Ltd. Vs U Foam Pvt Ltd	Mr. HN Sunil Kumar Singh	

	Delay in refiling IA No. 454/2024 To dispense with IA No. 455/2024 For Stay IA No. 456/2024 For Direction IA No. 457 & 458/2024			
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#### For Maintainability

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 80/2024	D.Srinivas Rao, Personal Guarantor of M/s Priyanjani Fibres Ltd. Vs Stressed Assets Stabilization Fund Rep by its DGM Mr. Santhosh V Shinde	Mr. D Srinivasa Rao Party-in-person	Mr. T Ravichandran

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No. 206/2021 (CA (AT) (Ins) No. 1285/2019)	APL Apollo Tubes Limited Vs Tanisha Scaffolding (India) Pvt. Ltd.	Mr. Rishabh Singh	Mr. Gaurav Kumar Singh
8.	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
9.	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019)	MTR Foods Pvt. Ltd. Vs Mr. Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Vivek Krishnani	Mr. Amit Agrawal R1 Mr. AK Mylsamy R2 Mr. G Sridhar- R5
10.	TA (AT) No. 33/2022 (CA (AT) (Ins) No. 598- 600/2019)	M/s Peepul Capital Fund III LLC Vs Mr. Ashish Kanodia & 2 Ors <b>WITH</b>	Mr. Nakul Sachdeva	Mr. AK Mylsamy - R2 Mr. Amit AgrawalR1

11.	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal R2 Mr. Swapnil Gupta- R4
12.	TA (AT) No. 181/ 2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors.	Prof. D Arvindakshan	Mr. K Mahadevan- R1-R6
13.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020) IA No. 377/2024 For Direction IA No. 466/2024 For Additional docs IA No. 467/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. <b>WITH</b>	Mr. Allwin Godwin	Ms. Srideepa Bhattacharya
14.	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021)	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binan <b>WITH</b>	Mr. Edward James	Mr. Sumesh Dhawan
15.	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	Mr. Allwin Godwin R1 M/s Sagar Associates- R2 Mr. Edward James R3
16.	TA (AT) No. 268/2021 (CA (AT) No. 43/2020)	Sajan K Thomas & 3 Ors Vs Paragon Polymer Products Pvt. Ltd. & 5 Ors.	Mr. Shobhit Jain	Mr. Goutham Shivshankar- R2- R6
17.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023 For Substitution IA No. 494/2024	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop
18.	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No. 331/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd.	Mr. Pawan Jhabakh	Ms. Lakshana Viravalli- R1

	For Stay IA No. 332/2024 Additional docs. IA No. 333 & 468/2024	Vs Krone Finstock Pvt. Ltd. & Anr		
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	
20.	Comp App (AT) (CH) (Ins) No.116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt. Ltd. & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. V Shankar, RP/R4
21.	Comp App (AT) (CH) (Ins) No. 443/2023	M/s Nagarjuna Steel Pvt. Ltd. Vs Preca Solutions India Pvt. Ltd.	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran
22.	Comp App (AT) (CH) (Ins) No. 455/2023 To dispense with IA No. 1421/2023 For Stay IA No. 1422/2023	The Regional provident Fund Commissioner-II Vs M/s Harshavardhan Cotton and Synthetic Mills Pvt Ltd. Rep by its Liquidator Mahalingam Suresh Kumar & Anr.	Mr. PK Panneer Selvam	Ms. Pavithra M- R1
23.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	Springpeople Software Pvt. Ltd & 2 Ors. Vs Mr. Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Rama Subramaniam
24.	Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No. 202/2024 For Urgent Hearing IA No. 203/2024 Additional docs IA No. 204/2024	H.M.Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari
25.	Comp App (AT) (CH) (Ins) No. 129/2024 For Exemption	Baaskaran S Suspended Director of	Ms. Akila Senguttuvan	

IA No.345 & 346/2024 For Stay IA No. 344/2024	M/s. Tarun Realtors Pvt. Ltd. Vs Ace Enviro Tech Pvt. Ltd. & Anr.		
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
27.	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2- R5, R8, Mr. Cibi Vishnu-R6
28.	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023 For Condone Delay IA No.862/2022	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu-R5
29.	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana
30.	Comp App (AT) (CH) (Ins) No. 208/2021 For Stay IA No.416/2021 & 417/2021 Urgent Hearing IA No. 418/2021	Mr. A Sennimalai Vs Bank of India & Anr	Mr. TK Bhaskar	Mr. T Ravichandran- R1 M/s Viruksham Legal Ms. A Vidya
31.	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3

32.	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors.  <b>WITH</b>	Mr. Adithya Reddy	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10
33.	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors.	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
34.	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Additional docs IA No. 148/2023 For Substitution IA No. 934/2023 To implead IA No. 280/2024	Uma Packaging and Anr. Vs Tirumala Tirupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K. Manivannan- R2
35.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No.308/2022	Nanadamuri Meenalatha, Erst. Director of Vantage Spinners Pvt. Ltd. Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan- R1
36.	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs K Computers & Anr  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
37.	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1

38.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman Mr. Chandramouli Prabhakar- R2 Mr. Bhagavath Krishnan PMN- R3, R4
39.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd. Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 & R3
40.	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No.1273/2023 For Stay IA No.1272/2023 To implead IA No. 178/2024	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
41.	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No.1366/2023 For Stay IA No.1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
42.	Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270/2024 For Urgent Listing IA No. 271/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr.	Mr. M Muraleedhara Reddy	Mr. ML Ganesh-R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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For Assistance,

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